

FORM "A"
PUBLIC ANNOUNCEMENT
*(Regulation 14 of the Insolvency and Bankruptcy Board of
India (Voluntary Liquidation Process) Regulations, 2017)*

FOR THE ATTENTION OF THE STAKEHOLDERS OF REDMART INDIA PRIVATE LIMITED
(In Liquidation)

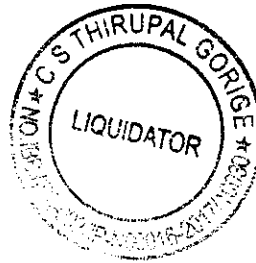
1.	Name of corporate Debtor	REDMART INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate person	July 07, 2014.
3.	Authority under which corporate person is Incorporated/Registered	Registrar of Companies, Bangalore.
4.	Corporate Identity Number of Corporate person	U74900KA2014FTC075208
5.	Address of the registered office and principal office (if any) of corporate person	3rd Floor, No 1139, Maruthi Complex, 3rd Stage, BEML Layout, Rajarajeshwarinagar, Halagevaderahally Bangalore, Karnataka 560098 India.
6.	Liquidation commencement date of corporate person	March 28, 2022
7.	Name, address, email address, telephone number and registration number of the Liquidator	Mr. Thirupal Gorige, Insolvency Professional, having IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 No 87, 2nd Floor, 7th Main, 21 Cross, N.S. Palya, BTM layout 2nd Stage, Bengaluru 560076, India. Cell +91 94483 84064, LL 080-79634233 Email for correspondence: gthirupal@gmail.com
8.	Last date of submission of claims	April 26, 2022

Notice is hereby given that the **REDMART INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **March 28, 2022**.

All the stakeholders of **Redmart India Private Limited** are hereby called upon to submit a proof of their claims, on or before **April 26, 2022**, to the Liquidator at the address mentioned at item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 29/03/2022



Sd/- 
Mr. Thirupal Gorige
Liquidator